

THE FOURTH SCHEDULE

(See section 21)

LIST OF MEMBERS OF THE MADRAS LEGISLATIVE COUNCIL

(a) *Elected by Local Authorities' constituencies*

1. Sri Rangaswami Naidu20th April, 1958
2. Sri K. N. Palaniswami Goundar20th April, 1958
3. Sri P. B. K. Thiagaraja Reddiar20th April, 1958
4. Sri A. Somasundarm20th April, 1956
5. Sri C. Marudavanam Pillai20th April, 1956
6. Sri Abdul Salam20th April, 1956
7. Sri S. O. Sp. Odayappa20th April, 1956
8. Sri P. Sivasubramania Nadar20th April, 1956
9. Sri T. S. Sankaranarayana Pillai20th April, 1956
10. Sri C. Perumalswamy Reddy20th April, 1954
11. Sri Nathamani Naidu20th April, 1954
12. Sri Purushothaman20th April, 1954
13. Sri S. Narasappayya20th April, 1954
14. Sri Thurutheelakath Thottinakara Puthia Purayil Kunhipocker20th April, 1954

(b) *Elected by the Madras (Graduates) constituency*

15. Sri A. Lakshmanaswami Mudaliar20th April, 1958
16. Sri P. V. Cherian20th April, 1958
17. Sri K. Balasubramania Iyer20th April, 1956
18. Sri R. Bhashyam20th April, 1956

(c) *Elected by the Madras (Teachers) constituency*

19. Sri V. R. Ranganathan20th April, 1956
20. Sri Alexander Gnanamuthu20th April, 1956
21. Sri G. Krishnamurthi20th April, 1954
22. Sri E. H. Parameswaran20th April, 1954

(d) *Elected by the Madras Legislative Assembly*

23. Sri T. M. Narayanaswami Pillai20th April, 1958
24. Sri B. V. Subrahmanyam20th April, 1958
25. Sri M. Bhaktavatsalam20th April, 1958
26. Sri V. Chakkarai Chetty20th April, 1958
27. Sri V. G. Rao20th April, 1958
28. Sri S. B. Adityan20th April, 1956
29. Sri M. P. Govinda Menon20th April, 1956
30. Sri S. Srinivasa Rao20th April, 1956
31. Sri Arcot Gajapathi Nayagar20th April, 1956
32. Sri N. Nallasenapathi Sarkarai Manradiar20th April, 1956
33. Sri Mohammad Raza Khan20th April, 1956
34. Sri A. M. Alla Pichai20th April, 1956
35. Sri M. Ethirajulu20th April, 1956
36. Sri N. Annamalai Pillai20th April, 1954
37. Srimati Manjubhashini20th April, 1954
38. Sri V. K. John20th April, 1954
39. Sri T. G. Krishnamoorthi20th April, 1954
40. Sri M. P. Sivagnana Gramani20th April, 1954

(e) *Nominated by the Governor*

41. Sri V. Bhashyam Ayyangar20th April, 1958
42. Sri O. P. Ramaswamy Reddiar20th April, 1958
43. Srimati R. S. Subbulakshmi Ammal20th April, 1958
44. Sri Chakravarthi Rajagopalachari20th April, 1956
45. Sri T. M. Daivasikhamani Achariar20th April, 1956
46. Sri G. Venkatachalam20th April, 1956
47. Sri M. Satyanarayana20th April, 1956
48. Sri Muhammad Usman20th April, 1954
49. Dr. S. Muthulakshmi Reddi20th April, 1954
50. Sri P. M. Marthandam Pillai20th April, 1954
51. Mrs. M. N. Clubwala20th April, 1954

PROVISIONS FOR DETERMINING THE TERMS OF OFFICE OF MEMBERS

1. Except as provided in the succeeding paragraphs the term of office of every member shall expire on the date specified against his name in the above list.

2. The term of office of—

(a) One of the six members specified against serial numbers 4 to 9,

(b) One of the two members specified against serial numbers 19 and 20, and

(c) Two of the eight members specified against serial numbers 28 to 35,

shall be increased so as to expire on the 20th April, 1958.

3. The term of office of one of the four members specified against serial Nos. 44 to 47 shall be reduced so as to expire on the 20th April, 1954.

4. The members whose terms of office are to be increased under paragraph 2 and the member whose term of office is to be reduced under paragraph 3 shall be determined as soon as may be after the appointed day by lot drawn in such manner as the Chairman of the Legislative Council of Madras may direct.